

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.12.2023**

**COURT OF REGISTRAR**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 5708 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Raj Kumar Dad RP of M/S Blaze Promoters Pvt. Ltd. Vs. Atul Kansal	Satish Rai
<b>2.</b>	I.A. No. 5720 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Thomas and Company Pvt. Ltd. Vs. Thapar Builders Pvt. Ltd.	Gursat Singh
<b>3.</b>	I.A. No. 5719 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	MAK Mobility Pvt. Ltd. Vs. Drive India Enterprise Solutions Ltd.	Anand Bajpai
<b>4.</b>	I.A. No. 5718 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	MehulKumar Arvindbhai Patel Vs. Vinod Tarachand Agrawal	Palash Singhai

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